

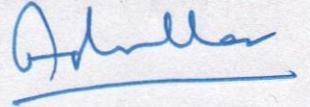
Government of Jammu & Kashmir
Health & Medical Education Department
Civil Secretariat Jammu.

Notification,
Jammu, the 3rd January, 2020

S.O 03 :- In exercise of the powers conferred by sub section (4) of Section 9 of the Transplantation of Human Organs and Tissues Act, 1994, the Lieutenant Governor hereby constitute an Authorization Committee for Kashmir Division consisting of following , namely:

1.	Director SKIMS	Convenor
2.	Principal Government Medical College, Srinagar	Member
3.	Director Health Services, Kashmir	Member
4.	Head of Department, Immunology SKIMS.	Member
5.	Head of Department, General Surgery, SKIMS.	Member
6.	Head of Department, General Medicine, SKIMS	Member
7.	Head of Department, Ophthalmology, Government Medical College Srinagar	Member
8.	Head of Department, Department of Ophthalmology, Government Medical College, SKIMS, Bemina, Srinagar	Member
9.	Law Officer, SKIMS	Member

By order of the Lieutenant Governor of Union Territory of Jammu & Kashmir.



Atal Dulloo (IAS)
Financial Commissioner,
Health & Medical Education Department

No: ME/Legal//Genl/THO&TACT,1994/72/2019
Copy to the: -

Dated: 03-01-2020

- Learned Advocate General.
- All Financial Commissioners.
- Principal Secretary to Hon'ble Lieutenant Governor.
- All Principal Secretaries to Government.
- All Commissioner / Secretaries to Government.
- Secretary to Government, Department of Law Justice & Parliamentary Affairs.
- Divisional Commissioner Jammu / Srinagar.
- Director SKIMS, Soura Srinagar.
- All Deputy Commissioners.
- Director Archives, Archeology & Museum J&K.
- All HODs of the Health & Medical Education Department.
- All Members of Authorization Committee.
- Private Secretary to Financial Commissioner, Health & Medical Education Department.
- Incharge website for hosting the S.O on the official Website.
- Stock file.